

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/170/ (IB)/2017

**NAME OF THE PETITIONER(S)** : SRI MARUTHI ELECTRICAL ENTERPRISES

**NAME OF THE RESPONDENT(S)** : SAS REALTORS PVT LTD

**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

<p>1. K. Sakthivel</p> <p>2. S. Rajendran</p>	<p>Counsel for the Petitioner</p>	<p>M. Lydia Josephine</p>
<p>3. M. Lydia Josephine cel - 9444013530</p>	<p>Counsel for Respondent</p>	<p>Anupama Kumar</p>
<p>4. Anupama Kumar for M/K R. Parthasarathy Ph: 7034564912</p>		<p>M. Lydia Josephine</p>

**ORDER**

Counsel representing both the parties are present. Counsel for respondent stated that she has not received the relevant documents. Counsel for petitioner is directed to furnish copy of the same to the respondent. Time enlarged at request of both the parties for submitting arguments. Put up on **03.08.2017 at 10.30 A.M.**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**